RUBBER BOARD (RUBBER PRODUCTION COMMISSIONER AND SECRETARY) RE-CRUITMENT RULES, 1974 AND NOTIFICA-MONS UNDER EXPORT (QUALITY CON-TROL AND INSPECTION) ACT, 1963 THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): I beg to lay on the Table—

- (1) A copy of the Rubber Board. (Rubber Production Commissioner and Secretary) Recruitment Rules, 1974 (Hindi and English versions) published in Notification G.S.R. 695 in Gazette of dated the 6th July. 1974 under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in library. See No. LT-8109/74.]
- (2) A copy of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control Inspection) Act, 1963:-
 - (i) The Export of Dried Fish 1 mendment (Inspection) Rules, 1974 published Notification No. S.O. 1164 in Gazette of India dated the 11th May, 1974.
 - (ii) The Export of Jute Products (Quality Control and Inspection) Amendment Rules 1974, published in Notifica-No. S.O. 1165 in Gazette of India dated the 11th May 1974.
- The Export of Steel Tubes and Tubulars (Quality Control and Inspection) Amendment Rules. published in Notification No. S.O. 1166 in Gazette of India dated the 11th May 1974.
 - of Pesticides (iv) The Export Formulations and their Amendment Inspection) published in Rules, 1974, Notification No. S. O. 1167

- in Gazette of India dated. the 11th May, 1974,
- (v) The Export of Ceramic ... Products (Inspection) Amendment Rules, 1974, published. in Notification No. S. O. 1168 in Gazette of India. dated the 11th May, 1974.
- (vi) The Export of Vinyl Film and 'Sheeting' . (Inspection) Rules, Amendment published in Notification. No. S. O. 1169 in Gazette of India dated the 11th May. 1974.
- (vii) The Export of Rubber Gloves. for Electrical Purposes. (Inspection) Amendment Rules 1974, published in. Notification No. S.O. 1170in Gazette of India dated the 11th May, 1974.
- (viii) The Export of Bright Steel Bars (Quality Control and Inspection) Amendment Rules 1974, published in Notification No. S. O. 1171 in Gazette of India dated the 11th May, 1974.
- (ix) The Export of Minerals and Ores-Group I (Inspection) Amendment Rules, published in Notification . No. S. O. 1391 in Gazette of India dated the 8th June 1974.
- (x) The Export of Minerals and Ores-Group II (Inspection) Amendment Rules published in Notification No. S. O. 1392 in Gazette of India dated the 8th June, 1974.
- (xi) The Export of Mica (Inspection) Amendment Rules. 1974 published in Notification No. S. O. 1393 in Gazette of India dated the-8th June, 1974. [Placed inlibrary. See No. LT-8110/ 74.]